

the world market increased and excess production in exporting countries has continued. This has led to a decline in international prices.

(c) and (d). No diversion from coffee cultivation to other cash crops has come to Government's notice.

Funds for Retrenched Textile Workers

839. SHRI ANBARASU ERA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government propose to set up a fund in addition to Textile Workers' Rehabilitation Fund to rehabilitate the retrenched textile workers of sick units of National Textiles Corporation; and

(b) if so, the time by which it is likely to be set up and the number of workers from Tamil Nadu who are likely to be benefited by it?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The Union Government have set up the National Renewal Fund to rehabilitate workers including those of sick units of National Textile Corporation.

(b) The position will become clear after the guidelines for operating the National Renewal Fund are finalised.

[Translation]

Continental Float Glass Project

840. SHRI PANKAJ CHOWDHARY:
SHRI BHAGWAN SHANKAR
RAWAT:
ACHARYA VISHWANATH
DAS SHASTRI:

Will the Minister of FINANCE be pleased to state:

(a) whether the re-appraisal process of the Continental Float Glass Project, a joint sector project of Uttar Pradesh has been pending with the Industrial Finance Corporation of India/Industrial Development Bank of India for a long time;

(b) if so, the reasons therefor; and

(c) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). According to the information furnished by the Industrial Finance Corporation of India, the re-appraisal of the Continental Float Glass Project has already been completed by the financial institutions. They are, however unable to commit themselves to providing the necessary financial assistance in the absence of resolution of certain problems facing the project.

(c) The decision to finance individual projects are taken by the financial institutions and banks, based on their own commercial judgment and are not taken by Government.

Bridge over Yamuna near Naini

841. SHRI PANKAJ CHOWDHARY:
SHRI RAJVEER SINGH:
SHRI BHAGWAN SHANKAR
RAWAT:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the proposal for construction of a new bridge over the Yamuna near Naini on National Highway No. 27 in Allahabad district of Uttar Pradesh has been

pending with the Union Government for a long time;

(b) if so, the action taken thereon; and

(c) the funds proposed to be allocated for this project?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). The proposed bridge does not fall on an National Highways. The State Government are required under the National Highway'7 Act to enter into an agreement with the Central Government for declaring the road as a suitable urban link before construction of the bridge out of Central funds can be taken up. As the estimate for the project can be sanctioned only after such an agreement is entered into, it is too early to indicate the allocation of funds.

Export of Foodgrains

842. SHRI SIMON MARANDI: Will the Minister of COMMERCE be pleased to state:

(a) whether several exporters are responsible for the increase in the prices of Basmati Rice and paddy in Delhi and other parts of the country;

(b) if so, the particular of these exporters;

(c) the quantity exported by them as against the permitted quota during each of the last three years;

(d) whether the Government have conducted any enquiry about the quality of goodgrains exported and irregularities committed by them; and

(e) if so, the details thereof and, if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). During the period from 1st April, 1991 to 31st January, 1992, quantity of 180594 MTs of Basmati rice valued at Rs. 285.41 crores have been exported as against 1,83,580 MTs valued at Rs. 214.78 crores during the corresponding period of 1990-91. It would appear that the increase in prices cannot be attributed to exports solely.

(c) There is no quota for Basmati rice. Hence question of quantity exported by exporters as against the permitted quota during each of the last three years, does not arise.

(d) and (e). In respect of agricultural items, where exporter produces a firm letter from the overseas buyer stating that the overseas buyer does not want pre-shipment inspection from any official Indian inspection Agencies, the condition of pre-shipment inspection has been dispensed with, with effect from 30th Sept., 1991. Barring such a case, the quality of Basmati rice is evaluated during the export inspection Marketing and Inspection/Export Inspection Council and export is allowed if the quality conforms to the specified standard laid down for Basmati rice.

Hike in D.T.C. Bus Fares

843. SHRI RAM BADAN:
DR. LAL BAHADUR RAWAL:
SHRI MUMTAZ ANSARI:
SHRI TARA CHAND KHAN-
DELWAL:
SHRI SHRAVAN KUMAR
PATEL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the fares of D.T.C. buses have been increased recently;